

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

C.P. No. 6(ND)/2015

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.10.2017

NAME OF THE COMPANY: Raj Kumar Giri V/s. M/s. Integrated Envirotech Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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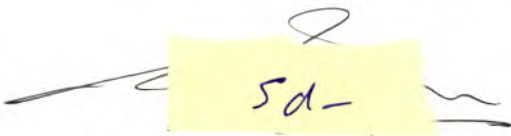
For the Petitioner (s) : Mr. Shrey Chathly, Advocate

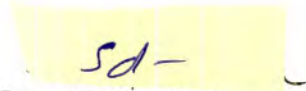
For the Respondent (s) : Ms. Ankita Patnaik, Advocate

ORDER

Both the Ld. Counsels confirm that the compromise has been effected. Ld. Counsel for the Petitioner prays for one week's time to get necessary instructions for withdrawing the case.

To come up on 2nd November, 2017.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)